

**Employment of Manual Scavengers and
Construction of Dry Latrines
(Prohibition) Act, 1993**

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP):
On behalf of Prof. Ummareddy Venkateswarlu, I beg to lay on the Table—

A copy of the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) (Central) Rules; 1997 (Hindi and English versions) published in Notification No. G.S.R. 265 in Gazette of India dated the 21th June, 1997, under sub-section (3) of section 22 of the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993.

[Placed in Library See No. LT. 2273/97]

**Annual Report and Review by the Govt. of working
of the Acharya Harihar Regional Centre for
Cancer Research & Treatment Society,
Cuttack, for 1995-96, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Acharya Harihar Regional Centre for Cancer Research & Treatment Society, Cuttack, for the year

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| (I) | Statement No. XXXII
[Placed in Library See No. LT. 2274/97] | — | Eighth Session, 1987 | Eighth Lok Sabha | |
| (II) | Statement No. XXXVII
[Placed in Library See No. LT. 2275/97] | — | First Session, 1991 |] | |
| (III) | Statement No. XXXI
[Placed in Library See No. LT. 2276/97] | — | Second Session, 1991 | | |
| (IV) | Statement No. XXXI
[Placed in Library See No. LT. 2277/97] | — | Fourth Session, 1992 | | |
| (V) | Statement No. XXVIII
[Placed in Library See No. LT. 2278/97] | — | Sixth Session, 1993 | | |
| (VI) | Statement No. XXIV
[Placed in Library See No. LT. 2279/97] | — | Seventh Session, 1993 | | |
| (VII) | Statement No. XXIII
[Placed in Library See No. LT. 2280/97] | — | Eighth Session, 1993 | | Tenth Lok Sabha |
| (VIII) | Statement No. XXI
[Placed in Library See No. LT. 2281/97] | — | Ninth Session, 1994 | | |
| (IX) | Statement No. X
[Placed in Library See No. LT. 2282/97] | — | Tenth Session, 1994 | | |
| (X) | Statement No. XVI
[Placed in Library See No. LT. 2283/97] | — | Eleventh Session, 1994 | | |
| (XI) | Statement No. XIV
[Placed in Library See No. LT. 2284/97] | — | Twelfth Session, 1994 | | |

1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Acharya Harihar Regional Centre for Cancer Research and Treatment Society, Cuttak, for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT. 2292/97]

**Statements showing action taken by the govern-
ment on the assurances, promises and under-
takings given by the Ministers**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : Sir, I beg to lay on the Table :

A copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by the Ministers during the various sessions of Eighth, Tenth and Eleventh Lok Sabha :

[Placed in Library See No. LT. 2274/97]

[Shri S.R. Balasubramoniyam]

(XII)	Statement No. XII [Placed in Library See No. LT. 2285/97]	—	Thirteenth Session, 1995] Tenth Lok Sabha
(XIII)	Statement No. IX [Placed in Library See No. LT. 2286/97]	—	Fourteenth Session, 1995	
(XIV)	Statement No. VII [Placed in Library See No. LT. 2287/97]	—	Fifteenth Session, 1995	
(XV)	Statement No. VI [Placed in Library See No. LT. 2288/97]	—	Sixteenth Session, 1996	
(XVI)	Statement No. IV [Placed in Library See No. LT. 2289/97]	—	Second Session, 1996	
(XVII)	Statement No. III (Vol. I & II) [Placed in Library See No. LT. 2290/97]	—	Third Session, 1996] Eleventh Lok Sabha
(XVIII)	Statement No. II (Vol. I & II) [Placed in Library See No. LT. 2291/97]	—	Fourth Session, 1997	

12.02 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Eleventh Report

SHRI SURAJ BHAN : Sir, I beg to present the Eleventh Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

MR. SPEAKER : Hon. Members, the House agreed yesterday that there would be no Zero Hour today. So, we are not having the Zero Hour today. I am making one exception in the case of the Member of Parliament from Manipur. He wants to raise some important issue. So, there will be only one exception. After that, there will be Matters under Rule 377.

(Interruptions)

MR. SPEAKER : Tomorrow, not today.

[Translation]

PROF. RASA SINGH RAWAT (Ajmer) : Mr. Speaker, Sir, whether we have to give new notices for tomorrow or today's notices will be considered. (interruptions)

[English]

PROF. AJIT KUMAR MEHTA (Samastipur) : Sir, what about my notice of privilege against the Minister of Human Resource Development?

MR. SPEAKER : Tomorrow, yes. I consider even today's

notice for tomorrow.

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum) : Sir, the House congratulated Shri Masadur Rehman who swam across the English Channel. And our Television did not mention about congratulations of the House for that person and hailing him. They mentioned me but not that person and his feat. . (Interruptions) They should have drawn attention. . (Interruptions)

MR. SPEAKER : So, you can understand how much afraid they are.

(Interruptions)

PROF. AJIT KUMAR MEHTA : What about the notice against HRD Minister regarding the irregular appointment?

MR. SPEAKER : I will look into that.

(Interruptions)

MR. SPEAKER : Dr. Ramalingam, you cannot raise the same issue every day.

(Interruptions)

MR. SPEAKER : Not allowed. Shri Chaoba Singh.

(Interruptions)

MR. SPEAKER : I am allowing an issue to be raised. It pertains to the North-East India. Shri Chaoba Singh, pleased be very brief.

SHRI TH. CHAOBA SINGH (Inner Manipur) : Mr. Speaker, Sir, before the Britishers came, Manipur was an independent kingdom with a history of more than 2,000